

THE HIGH COURT OF ORISSA: CUTTACK

N O T I C E

No.

14745

Dated : 04th December, 2021

Pursuant to Court's Advertisement No. 02/2021, the centre-based Computer Application Test to the posts of Junior Stenographer will be conducted on **09.12.2021 (Thursday)**. ***The candidates are informed to visit the official website of The High Court of Orissa to view the list of candidates found to be qualified in the Qualifying Test in English Subject held on 21.11.2021.***

The candidates who have qualified in the Qualifying Test in English Subject are instructed to login the official website of The High Court of Orissa **www.orissahighcourt.nic.in (recruitment-corner)** to download the admit card as per the following time schedule.

DOWNLOADING OF ADMIT CARD:

FROM 06TH DECEMBER, 2021 TILL

[Click on the tab "Download Admit Card for Junior Stenographer, 2021"]

09.00A.M. OF 09.12.2021

To download the admit card, the **Application Acknowledgement Number** is the **User ID** and the **Date of Birth** is the **Password**.

The result of the Computer Application Test will be published on **13.12.2021**.

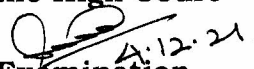
The date of verification of the original certificates and documents for the candidates who found qualified in the Computer Application Test- **16.12.2021 and 17.12.2021**

The Date of Skill Test of the candidates who found to be eligible for the post as per the advertisement after verification of original certificates and documents- **18.12.2021**

N.B. *The candidates who found to be qualified in the computer Application Test are informed to visit the Court's website regularly from 13.12.2021 for information, specially for the date, time and place of original certificates and documents verification and the place date and time for the Skill Test (Short Hand and Type Writing Test).*

The candidate who found to be qualified in the Computer Application Test are also instructed to check their e-mails and the SMS sent to their mobile numbers.

By Order of the High Court


Registrar, Examination